COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 287 OF 2016

Dated: 30th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Himalaya Power Producers Association	**....**	**Appellant(s)**
Vs.		
Power Transmission Corporation of Uttarakhand & Anr.	**....**	**Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Sandeep

Counsel for the Respondent(s) : Mr. Suraj Jain
Mr. Kamal Kant (Rep.) for R-1

Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvamsy for R-2

ORDER

List the matter on ***14.12.2016***. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt